# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

#### **LOK SABHA**

### **UNSTARRED QUESTION No. 720**

# **TO BE ANSWERED ON THE 7<sup>th</sup> February, 2017**

## **Support to Pharma Industry**

720. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is planning to phase out financial support to pharma industry by 2020;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether there is any resistance from Pharma Industry in this regard; and
- (d) the details of the steps being taken by the Government to inrease the financial support to Pharma Industry towards research and development?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

- (a): No, Madam.
- (b) & (c): In view of the reply to (a) above, does not arise.
- (d): The Government is providing financial support for research and development through Drugs & Pharmaceuticals Research Programme (DPRP) run by the Department of Science & Technology. The companies undertaking Research & Development activities are provided income tax benefits. The Drugs (Prices Control) Order, 2013, Para-32(iii) provides exemptions from price control to a manufacturer producing a new drug involving a new delivery system developed through indigenous Research and Development for a period of five years from the date of its market approval in India.